

other materials during the year 1957-58 so far; and

(b) what amount was spent for importing luxury articles during the same period?

The Minister of Commerce (Shri Kanungo): (a) Rs. 499.75 crores.

(b) 'Luxury articles' are not classified separately and the exact amount spent on the import of these articles is not available. The licencing for these items during 1957 was, however, negligible.

Small Scale Industries

1672. **Shri P. G. Deb:** Will the Minister of Commerce and Industry be pleased to state the outcome of the meeting of the Small Scale Industries Board recently held in Delhi and the Policy laid down for achieving the targets of the Second Five Year Plan?

The Minister of Industry (Shri Manubhai Shah): The Minutes of the ninth meeting of the Small Scale Industries Board containing the main recommendations of the Board have already been placed on the Table of the House in reply to Starred Question No. 275 answered in the Lok Sabha on the 19th November, 1957.

The Board does not lay down any policy for achieving the targets under the Second Five Year Plan. It has made specific recommendations for the successful implementation of the different programmes for development of Small Scale Industries. These recommendations are under consideration of the Government.

BUSINESS OF THE HOUSE

Shri T. K. Chandhuri (Berhampore): Sir before you proceed to other business, I want on behalf of some of the Members on this side to make a request to increase the time allotted for Shri Firoze Gandhi's motion about the investments of Life Insurance Corporation.

Mr. Speaker: Why do not they wait until we reach that? Let nobody interrupt. Whatever is in the Order Paper, we shall get through. Whenever the time comes or the occasion arises, let them place it before the House. We can always extend or restrict the time.

CORRECTION OF ANSWER TO UNSTARRED QUESTION NO. 56

The Minister of Information and Broadcasting (Dr. Keskar): Sir, in reply to Unstarred Question No. 56 answered in the Lok Sabha on the 17th May, 1957, the House was informed that the number of Community Radio Sets supplied to the Punjab State during 1955-56 and 1956-57 was 2,300 and 1,000 respectively. The correct position is that, while 2,300 sets had been ordered for the Punjab during 1955-56, only 400 sets were actually supplied in that year. The remaining 1,900 sets, as well as the 1,000 sets ordered during 1956-57, were supplied in 1956-57.

310 sets were supplied in 1955-56 to PEPSU which is now merged with the Punjab

PAPERS LAID ON THE TABLE

AMENDMENTS TO PREVENTION OF FOOD ADULTERATION RULES

The Minister of Health (Shri Karmarkar): Sir, I beg to lay on the Table under sub-section (2) of Section 23 of the Prevention of Food Adulteration Act, 1954, a copy of each of the following Notifications, making certain amendments to the Prevention of Food Adulteration Rules, 1955:—

(1) S.R.O. No. 465, dated the 25th February, 1956.

(2) S.R.O. No. 1202, dated the 26th May, 1956.

(3) S.R.O. No. 2213, dated the 26th September, 1956.

[Placed in Library. See No. LT-439/57].